

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 33409/2015

ABDUS SATTAR & ORS.

Petitioner(s)

VERSUS

ABDUL BAREK & ORS.

Respondent(s)

Date : 12-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.V. VISWANATHAN
[IN CHAMBER]

For Petitioner(s)

Ms. Diksha Rai, AOR
Ms. Ragini Pandey, Adv.
Mr. Arijit Dey, Adv.

For Respondent(s)

Mr. Chandra Bhushan Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioners prays for and is granted four weeks' time, as last chance, to take fresh steps and file fresh particulars with respect to unserved respondent No. 10(v).

Let the needful be done in the meantime.

List thereafter.

(NIDHI AHUJA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER